

Annexure-7

List of other Creditors (other than financial creditors and operational creditors)

Name of the Corporate Debtor: Noshar International Limited, In Liquidation; Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on 14.10.2022

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Amount of claim admitted	Nature of claim	Whether Lien/ attachment removed? (Yes/No)	Amount covered by guarantee	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claim under verification	(Amount in Rs.) Remarks: If any	
				Date of receipt	Amount claimed					Amount covered by lien or attachment pending disposal	% share in total amount of claims admitted	% share in total amount of claims admitted of all categories						% share in total amount of claims admitted of all categories (Excluding promoter shareholders for voting purpose)
1	Employee Provident Fund Organisation (EPFO)	Operational Creditor having preference of payment over distribution u/s 53 of the Code		10/2/2021	842,361	-	PF dues of Employees / Workers	NA	-	22.70%	2.68%	64.98%	-	-	-	842,361	Note (1)	
2	Employee Provident Fund Organisation (EPFO)	Operational Creditor having preference of payment over distribution u/s 53 of the Code		13/08/2021	13,066,267	13,066,267	PF dues of Employees / Workers	NA	-	22.70%	2.68%	64.98%	-	-	-	-	-	Note (2)
3	Daksh Pathwa	Equity shareholder			8,005,700	8,005,700			13.91%	1.64%	-	-	-	-	-	-	-	
4	Akshay Pathwa	Equity shareholder			7,924,000	7,924,000			13.76%	1.63%	-	-	-	-	-	-	-	
5	Pankaj Services Limited	Equity shareholder			6,031,000	6,031,000			10.48%	1.24%	-	-	-	-	-	-	-	
6	Sunangar Nidhi Ltd.	Equity shareholder			2,562,500	2,562,500			4.45%	0.53%	-	-	-	-	-	-	-	
7	Nirmal Kirpa Rubber Pvt. Ltd.	Equity shareholder			1,000,000	1,000,000			1.74%	0.21%	-	-	-	-	-	-	-	Note (3)
8	Nirmal Kirpa Finance Pvt. Ltd.	Equity shareholder			4,400,000	4,400,000			7.64%	0.90%	-	-	-	-	-	-	-	
9	Nirmal Kirpa Tyres Pvt. Ltd.	Equity shareholder			7,534,000	7,534,000			13.09%	1.55%	-	-	-	-	-	-	-	
10	Sanjib Saggari (NRI)	Equity shareholder			2,500,000	2,500,000			4.34%	0.51%	-	-	-	-	-	-	-	
11	P S Bajaj (NRI)	Equity shareholder			4,543,280	4,543,280			7.89%	0.93%	-	-	-	-	-	-	-	
	Total				58,409,108	57,566,747			100.00%	11.81%	-	-	-	-	-	-	842,361	
	Total (Excluding promoter shareholding at sl 3 to 9 for voting purposes)				20,951,908	20,109,547												

Note (1): EPFO had filed its claim on 1-2-2021 for Rs. 842,361 for its interest and damages. The Liquidator sought information / documents from EPFO to verify its claim, which were provided by EPFO on 10-3-2021. The Liquidator vide his email dated 10.08.2021 intimating to UPFO that claim filed pursuant to order of UPFO dated 19.12.2018 is subject matter of an Appeal filed by the CID before the Appellate Authority under the Employees' Provident Fund & Miscellaneous Provision Act, 1952 Cum Central Government Industrial Tribunal, at Jabalpur (Appeal No. CGITL/EPFO/13/2019), which is pending adjudication, and accordingly, its Claim is held under verification till final disposal of aforesaid appeal.

Note (2): EPFO had filed its Claim on 13-08-2021 towards provident fund dues. The Liquidator has sought details of employee wise details of provident fund from EPFO in order to verify and admit the Claim, and accordingly, the Claim, which was so far held under verification, has now been admitted by the Liquidator.

Note (3): There are no claims filed by the Shareholders with the RPT Liquidator, and the amounts have been verified based on list of shareholders / books of account of the CID.

Note (4): Admitted amount of shares held by nos. of promoter Shareholders as per MCA data, at sls. 3 to 9, have been excluded for determining voting percentage of persons eligible for voting as per second proviso to Regulation 31 A (2) of TBBT Liquidation Process Regulations.

